No. 9/6(1)/2020-H(Pt) GOVERNMENT OF MANIPUR HOME DEPARTMENT

ORDERS Imphal, the 17th August, 2020

WHEREAS, the undersigned as Chairperson, State Executive Committee of the State Disaster Management Authority in exercise of the powers conferred under Section 20(2)(a) of the Disaster Management Act, 2005 issued orders of even No. dated 15/08/2020 detailing the guidelines of the lockdown to be followed till further orders or till 31/08/2020 in respect of entire state;

- 2. WHEREAS there is a need to permit some more activities in addition to the activities that were permitted by the order dated 15/08/2020.
- 3. NOW THEREFORE, in exercise of the powers conferred under Section 20(2)(a) of the Disaster Management act, 2005 the undersigned in his capacity as Chairperson, State Executive Committee of the State Disaster Management Authority hereby permits additional activities as listed in the Annexure.
- 4. All other conditions ordered in the order of even number dated 15/08/2020 will remain unchanged.
- 5. The permitted activities are subject to observance of National Directives for COVID-19 Management.

(Pr. Rajesh Kumar)
Chief Secretary &
Chairman,
State Executive Committee
Government of Manipur

Copy to:-

- 1. Secretary to Hon'ble Governor of Manipur, Raj Bhavan Imphal.
- 2. Secretary to Hon'ble Chief Minister, Manipur.
- 3. PPS to Hon'ble Deputy Chief Minister, Manipur,
- 4. PPS to all Hon'ble Ministers, Manipur.
- 5. All Administrative Secretaries, Government of Manipur
- 6. Director General of Police, Manipur.
- 7. Registrar General, High Court Manipur.
- 8. I.G Assam Rifles (South), C/o 99 APO
- 9. GOC 57 Mtn. Divn. C/o 99 APO
- 10. IG, CRPF (M&N Sector), Gr. Centre Langjing.
- 11. Dy.I.G, BSF Hgrs. Koirengai.
- 12. All Deputy Commissioner/ District Superintendents of Police.
- 13. Director (IPR), Government of Manipur.-for wide publication of the orders through print and electronic media.
- 14. Director, Printing & Stationary, Manipur- with request for publication in Manipur Gazette Extra-ordinary and to furnish 20 copies of the Gazette.
- 15. Station Director, Doordarshan Kendra, Imphal.
- 16. Station Director, All India Radio, Imphal.
- 17. Guard file.

ADDITIONAL ACTIVITIES THAT ARE PERMITTED BETWEEN 17-08-2020 TO 31-08-2020

1. Supply of Essential goods:

- a) Whole sale shops in Paona Bazar (Masjid Road) shall also be allowed to open from 10 am to 3 pm on all days except Sunday to cater to requirements of retailers of districts.
- b) Rostered opening of shops from 8 AM to 4 PM in Thangal and Paona Bazar except shops in Gullies / bylanes between buildings as below:

SI.	Day of	Shops selling goods which can clubbed as below	
No.	opening	Thangal Bazar	Paona Bazar
1.	Monday	Furniture	Mattress & Carpets and furniture
2.	Thursday	Furniture	Mattress & carpets and furniture

2. Public Utilities:

a) Petrol pumps - may also be opened for public as notified by CAF & PD department.